## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/13/2016

NAME OF THE PETITIONER(S)

: Argus Enterprises (P) Ltd. and 1 others

NAME OF THE RESPONDENT(S)

: AIKI Logistics Private Limited and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M. Jayashree f
For V Mahush a Ausociates

Anujama Kumar
for Mc R. Parthacarathy

CHANDRA PRAKMU

## ORDER

Ms M Jayashree, counsel for petitioners present. Ms Anupama Kumar, counsel for R1, R2 & R4 and Shri Chandra Prakash, counsel for R3 are present. Counsel for petitioner sought time for submitting arguments since they are yet to receive some important documents. Put up on 05.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)